

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1267
ANSWERED ON:21.03.2012
EVALUATION OF FOREST PRODUCTS
Das Shri Khagen

Will the Minister of PLANNING be pleased to state:

- (a) the details of each of the forest produces that the Tribal Affairs Ministry has asked to evaluate Minimum Support Price (MSP);
- (b) the justification behind the Planning Commission finding that the proposal of the Tribal Affairs Ministry giving MSP for forest product is unviable;
- (c) whether any alternative suggestion has been given by the Planning Commission in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a): A Committee was set up by Ministry of Panchayati Raj to examine issues of ownership, price fixation, value addition and marketing of Minor Forest Produce (MFPs) which recommended the introduction of Minimum Support Price (MSP) for MFPs. The Report was examined by a Committee set up to operationalise the decisions taken on the implementation of provisions of PESA in LWE affected districts pertaining to Minor Forest Produce. On the basis of the Report, introduction of Minimum Support Price (MSP) of the following 13 Minor Forest Produce (MFP) are under consideration: (1) Tendu, (2) Bamboo, (3) Mahuwa Flower, (4) Mahuwa Seed, (5) Sal Leaf, (6) Sal Seed, (7) Lac, (8) Chironjee, (9) Wild Honey, (10) Myrobalan, (11) Tamarind, (12) Gums (Gum Karaya) and (13) Karanji.

(b)to(d): The Ministry of Tribal Affairs has been advised to prepare a scheme for providing Minimum Support Price for Minor Forest Produce.